

SPECIAL BENCH

ITEM NO.1 & 2

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 28th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.1 - IA No.270/2024 IN CP (IB) No.09/ALD/2024

NAME OF THE COMPANY	STRRESSED ASSETS STABILIZATION FUND (SASF) V/S VINAY RAI (PERSONAL GURANTOR OF MALVIKA STEELS LTD.).
UNDER SECTION	95 (1) IBC

ITEM NO.2 - IA No.271/2024 IN CP (IB) No.10/ALD/2024

NAME OF THE COMPANY	STRESSED ASSETS STABILIZATION FUND (SASF) V/S ANIL RAI (PERSONAL GURANTOR OF MALVIKA STEELS LTD.)
UNDER SECTION	95 (1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohit Nandwani, Adv.

**: For Financial Creditor & Applicant
in IA No.270/2024 & IA No.271/2024**

ORDER

Ld. Counsel representing the Financial Creditor is present through VC.

- 1. At the request of the Ld. Counsel representing the Financial Creditor, the matter is adjourned for further hearing on 4th June, 2024 before the Regular Bench.**
- 2. The photocopy of this order be placed on record in both the connected matters.**

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

28th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*